43. SHRI SHRIKANT VERMA: SHRI BIPINPAL DAS: SHRI JAGJIT SINGH ANAND: SHRI GHOUSE MOHHJDDIN SHEIKH:

Will the Minister of INFORMA-TION AND BROADCASTING be pleased to state:

(ai whether it is a fact that Government have recently decide^ to allow the registered exporters of feature films to directly import any brand of raw film stock upto the value of 50 per cent of their export earnings; and

(b) if so, what are the details thereof?

THE MINISTER OF INFORMA-TION AND BROADCASTING (SHRI LAL K. ADVANI): (a) and (b). Under the current Import Policy, against export of feature films, import replenishment is available at the rate of 50 per cent of the f.o.b, value of export. These import replenishment ("REP") licences entitle an importer t₀ import colour raw film (all types) and raw film black and white (other than positive and sound negative) from any source. A similar provision existed in the Import Policy last year also

Abolition of Radio licence fee

44. SHRI SANTOSH KUMAR SAHU;

SHRI S. KUMARAN:

Will the Minister of INFORMA-TION AND BROADCASTING be pleased to refer to the answer to Starred Question 84 given in the Rajya Sabha on the 30th April, 1979 and state:

(a) whether any decision regarding the abolition of the radio licence fe_e has since been taken; and to Question

THE MINISTER OF INFORMA-TION AND BROADCASTING (SHRI LAL K. ADVANI): (a) No, Sir.

(b) Does not arise.

Promotion policy for army personnel

45. SHRI SANTOSH KUMAR SAHU: Will the Minister of DE-FENCE be pleased to state:

(a) whether there is any proposal under Government's consideration to formulate a new promotion policy for army personnel; and

(b) if so, what are the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER, OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b). The Government have taken the following decision to improve the career prospects of the Army personnel and also to reduce congestion in certain ranks: -

(i) One out of every 5 jawans will be given an honorary rank of Naik in the last year of his service.

(ii) It ha_s been decided to substantially improve the promotion prospects of Naib-Subedars to Subedars.

(iii) There will be a significant expansion in the promotional avenues of promising jawans, NCOs or JCOs to the rank of commissioned officer in the Army.

(iv) With a view to deal with the problem of stagnation which has surfaced at the level of Majors, it has been decided to upgrade 700 posts of Majors to Lt. Cols.

Allotment of agencies to Harijans for the distribution of gas cylinders

46. SHRI PANDURANG DHARMA-*Jl* JADHAV; Will the Minister of

PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) what is the number of Harijans who have been allotted agencies for the distribution of gas cylinders to the consumers, state-wise;

(b) whether there is any backlog in the reservation of quota for the Harijans; and

(c) if so, by when the Government propose to clear the backlog?

THE MINISTER OF PETROLEUM, AND CHEMICALS FERTILIZERS (SHRI H. N. BAHUGUNA): (a) According to the Government policy guidelines currently in force in all public sector oil companies, 25 per cent of all types of dealerships including cooking gas distributorships are to be awarded to persons belonging to Scheduled Castes/Scheduled Tribes communities. There is no separate reserved quota for (Harijans as such. These guidelines were issued on 23rd September, 1977. However, the Indian Oil Corporation has been following this policy since January, 1974. Between the 1st period 1-1-1974 and 28-2-1979 twenty-three Scheduled Castes/Scheduled Tribes persons have been allolled cooking gas distributorships, as under:

(i) Tamil Nat	tu		.•>	2
(ii) West Beng	al		:	4
(iți) Kerala	24			1
(iv) Tripura	e.		•	1
(v) Manipur	•			1
(vi) Mizoram	•			¥.
(vii) Nagaland	•	×	•	1
(viii) Gujarat	÷		•	2
(ix) Madhya F	Indi	sh		т
(x) Orissa				2
(xi) Bihar	•		÷.,	1
(xii) Assam				2
(xiii) Arunacha	l Pr	adesh		Ť

(xiv) Maharashtra . . . (xv) Union Territory of

to Questions

(b) Since 23rd September, 1977, the dat_e from which reservation policy was extended uniformly to all publia sector oil companies up to 28th February, 1979 a total number of 21 new cooking gas distributorships have been awarded by the oil companies out of which 5 distributorships (i.e. 24 per cent approx.) have been allotted to the persons belonging to Scheduled Caste/Scheduled Tribe communities.

(c) All efforts are being made by oil companies to maintain the quota reserved for Scheduled Caste/Scheduled Tribe communities.

Loss in production of coal due to power shortage

47. SHRIMATI, AMBIKA SONI: SHRIMATI AMARJIT KAUR: SHRI S. W. DHABE; SHRI BHAGATRAM MANHAR:

Will the Minister of ENERGY be pleased t_0 state:

(a) the extent to which productior of coal was affected due to shortage of power from 1st January, 1979 till the end of May, 1979;

(b) what are the names of	the
collieries affected and what is	the
total loss in terms of quantity	and
money; and	

(c) what steps are being taken by Government to improve the power supply position to various coal mines?

THE	MINISTER	OF	STATE	IN
THE	MINISTRY	OF	ENER	RGY
(SHRI,	JANESHWAF	R M	ISHRA):	

102

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